

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 10.07.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	DR. SMT.PRAMILA ACHARYS	S.B.Civil Misc.Transfer Pet.No.49/2015,Smt.Priya @ Neeta V/s Naresh Kankda	Mr.Vishal Sharma
02	Shri Basant Raj Bhadari	S.B.Civil First Appeal No.192/2014,Satish Bhatheja V/s Smt. Sudesh	Shri R.Bhatnagar	Mr. Trilok Joshi
03.	Shri Prashant Sharma	S.B.Civil Misc.Transfer Pet.No.25/2015, Smt. Suman V/s Gursharan Singh	Mr.b.s.Shandhu	Mr.Pankaj Sharma
04.	Dr.Pramila Acharya	S.B.Civi lWrit Pet.No.Balvinder Singh V/s State & Ors.	Mr.D.S.Thind	Mr.Aman Deep Singh Karaliya
05.	Dr.Manjula Choudhary	S.B.Criminal Misc.Bail.Pet.No. 4351/2015,Raj Kumar V/s State & Ors.	Mr.L.R.Metha	Mr.Suresh Shrimali


DY. SECRETARY
 RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR